

# C. A. T. Bench, JAIPUR

Date of Order

orders

24/3/93

D.B. not framed  
may be listed  
for admission  
on 24/5/93.


COURT MASTER

24-5-93

Sh. Virendra Lodha, counsel for the  
petitioner / applicants

Heard. MP for joining together  
and for permission to file a joint  
OA is accepted.

The MP stands disposed of  
accordingly

  
(O. P. Sharma)  
Administrative Member

  
Gopal Krishna  
Member (Jud.)

Copy sent to the  
app. Counsel & corp

NO 1 on  
vide 4015 & 4016

Date 14-6-93

